

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. C.P.(IB)-795(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: S. P. Infrastructure

V/s

Sigtia Constructions Pvt. Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared on either side, despite listing the matter on board from 23.02.2021 till today under the caption appearance of the petitioner/dismissal of the company petition. The continuous absence of the petitioner establishes that the petitioner is no longer interested in prosecuting the above Company Petition. Hence the above company petition is dismissed for non-prosecution.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)